

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 8.8.2016

To,

General Manager (Commercial)
North Eastern Electric Power Corporation Ltd.
Brookland Compound, Lower New Colony,
Shillong - 793003

Sir,

Petition No.: 94/GT/2016

Subject : Approval of tariff of Agartala Gas Turbine Combined Cycle Power Plant (135 MW) for the period from COD of Stage-II to 31.3.2019.

Ref: Your letter Nos. NEEPCO/ED/COMML/T-13/2016-17/356 dated 25.7.2016

With reference to your letter dated 25.7.2016 on the above mentioned subject, I am directed to inform you that your request for extension of time has been allowed and the time for submission of the additional information as per RoP dated 11.7.2016 has been granted upto 22.8.2016. You are requested to ensure filing of the said information within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever. Next date of hearing will be intimated in due course.

-Sd/-
(B. Sreekumar)
Deputy Chief (Law)